

(c) The performance of Tarapur Atomic Power Station has been satisfactory. Both the units of Rajasthan Atomic Power Station have encountered problems with equipment and grid. These problems are being attended to and steps are being taken to improve the performance of the Station.

#### Review and Achievements of 20-point Programme

8862. SHRI ANANTHA RAMULU MALLU : Will the Minister of PLANNING be pleased to lay a statement showing :

(a) whether it is a fact that the major issue before the Chief Ministers' Conference was to review the progress so far made regarding the 20-point programme ;

(b) if so, the details regarding the achievement of the 20-point programme and steps taken by the administration, both at the Centre and in the States for good results at the field level in 1983-84 ; and

(c) whether any targets have been fixed regarding drinking water, tree planting, bonded labour, rehabilitation and welfare of Scheduled Castes and Tribes ?

THE MINISTER OF PLANNING (SHRI S.B. CHAVAN) : (a) Yes, Sir.

(b) A note giving the progress of the programme is laid on the Table of the House. [Placed in Library. See No LT-6511/83]. To achieve good results at the field level during 1983-84 the monitoring and supervision of the programme are being improved both at the Centre and in the States. Steps are also being taken to intensify public participation in implementation of the programme.

(c) Discussions are going on with States and Central Ministries for fixation of targets for these schemes for 1983-84.

#### Preparation of Blue Print for Scheduled Areas

8863. SHRI BHEEKHABHAI : Will the Minister of PLANNING be pleased to state :

(a) whether Planning Commission has ever studied in depth the material and manpower resources and the resultant backwardness of backward areas particularly tribal and Scheduled Areas ;

(b) if so, whether Planning Commission has ever attempted to prepare any blue prints of Scheduled Areas ever since their declaration as such ; and

(c) whether it is a fact that despite the Constitutional responsibility of Central Government under Schedule V, no Plan for upliftment of these areas was conceived ever since 1950 ?

THE MINISTER OF PLANNING (SHRI S.B. CHAVAN) : (a) Yes; Sir.

(b) Programmes for the development of the scheduled areas have been undertaken ever since the inception of planning in the country. Special impetus has been given to accelerated development in scheduled areas since the beginning of the Fifth Five Year Plan. This consists of a comprehensive development effort through Tribal Sub-Plans which are being implemented through 181 Integrated Tribal Development Projects. The tribal sub-plans include all the scheduled areas and Tehsils/Blocks with more than 50% tribal population. In the Sixth Plan, a larger proportion of the tribal population has been brought within the ambit of tribal sub-plans by identifying tribal pockets of 50% concentration in a population of 10,000 in contiguous areas.

(c) No, Sir. This is not correct in view of what is stated in Part (b) above.

#### Diversión of Funds from Tribal Sub-Plan

8864. SHRI BHEEKHABHAI : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether it is a fact that funds earmarked for Tribal Welfare have been diverted by some States in Major/Medium Irrigation Projects and State Roads ; and

(b) whether Government will make a mid-term review of tribal Sub-Plan ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI NIHAR RANJAN LASKAR): (a) No such information has been received in this Ministry.

(b) Review of tribal sub-Plan is being conducted twice annually, once in the Ministry of Home Affairs and once in the Planning Commission. Moreover, review of tribal development matters is conducted oftener during other discussions, meetings, tours etc. These reviews are quite detailed and purposeful.

#### Busting of International Gang of Antique Thieves and Smugglers

8865. SHRI NAWAL KISHORE SHARMA : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether it is a fact that the Central Bureau of Investigation has busted an International gang of antique thieves and smugglers operating in India, neighbouring countries and the United States in the recent past ;

(b) the particulars of gang members arrested ;

(c) the total number of objects recovered from the gang members and their approximate value ; and

(d) whether there is any proposal to bring back to India the objects which these antique thieves had smuggled out of the country and if so, the steps being taken in this connection ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI NIHAR RANJAN LASKAR) : (a) to (d). The Central Bureau of Investigation registered a case F.I.R. No. R.C. 1/83-CIU(A), New Delhi and busted an international gang of antique thieves and smugglers operating in India, neighbouring countries and the United States in the recent past. The following three persons were arrested in this connection :

1. Shri Harish Chander Ghildiyal, r/o E. 151, Greater Kailash Part-I New Delhi.

2. Shri Pritam Chand, Proprietor of Fabulous Arts, 22, Lok Nayak Bhavan, Khan Market, New Delhi.

3. Shri R. Venkatesh, r/o II-F-67, Lajpat Nagar, New Delhi.

In all 57 objects were seized from the residential premises of Shri Pritam Chand at C-44, Pamposh Enclave, New Delhi, and from his shop premises at 22, Lok Nayak Bhavan, New Delhi. Out of the aforesaid 57 objects, 48 objects have been declared as antiquities by the Director General, Archaeological Survey of India, New Delhi. The approximate value of the same assessed by the Director General, Archaeological Survey of India, New Delhi is about Rs. 2,39,100/- in India. There is a proposal to bring back to India the antique object of Sun God (Surya) smuggled out of India and seized by the U.S. Customs.

#### Constitution of Panel of Economists to Advise Plan Formulation

8866. SHRI SUBHASH YADAV :  
SHRI M. RAMGOPAL REDDY :

Will the Minister of PLANNING be pleased to state :

(a) whether a 22-Member Panel of economists has been constituted by the Planning Commission to advise the Plan formulation and plan performance in the country ;

(b) if so, the names of the Members of the Panel ; and

(c) criteria adopted in the selection of the Members ?

THE MINISTER OF PLANNING (SHRI S.B. CHAVAN) : (a) Yes, Sir.

(b) A copy of the Resolution constituting the Panel, which gives, inter alia, the names of the Members, is laid on the Table of the House [Placed in Library See No. LT-6512/83].